

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 08-10-2018


PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/380/2018
PETITION NUMBER : CP/665/IB/2017
NAME OF THE PETITIONER(S) : Ashish Rathi (RP)
NAME OF THE RESPONDENT(S) : Joseph Philip & 5 Others
UNDER SECTION : 60(5)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Mr M.S. KRISHNAN
SENIOR ADVOCATE
for M.S. SHANMUKH SUNDAR

By



Mr. P. Ramesh Kumar
Ashwin Kumar
Mohammed Main V-P

Respondent 1, 2, & 3
Respond 5
Respond. 7



Mr Shankar Narayanan, Sr Counsel
for M/s Shardul Amarchand Mangaldas & Co
Allwin Godwin, Adv
All Akhila J., Adv

For RP
Applicant

(28)

[MA/380/2018 IN CP/665/IB/2017]

ORDER

List this matter on **10.10.2018**.

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sq-
(B.S.V.PRAKASH KUMAR)
Member (Judicial)

sr